NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 185/16	IA 100/17 in TP 74/17	Hearing	433(e)/ 433(f)	Chem Trend Chemi cals Co. Pvt Ltd Vs Falcon Tyres Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM		
1	ROOPASHI KHATRI	MURALI & CO.	Rosperti	

ORDER

Counsel for Petitioner is present. Matter is listed today for hearing. We have seen office note. List it on 20/10/2017 to comply the objections.

Member (T)

Member (J)